

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 659 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, th30 January, 2020

Sub:- Casual leave.

Ref:- Your application dated 24.01.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for a period of three days i.e. from 29.01.2020 to 31.01.2020 along with station leave permission w.e.f. 29.01.2020 to 02.02.2020, has been granted. The Jt. Registrar (Estt), Gauhati High Court, Aizawl Bench will look after the business of the Registry during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/660 /A, dated 30.1.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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